

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR B. SUDHEENDRA KUMAR

Petition(s) for Special Leave to Appeal (Crl) No(s).584/2006

GOPAL Petitioner(s)

VERSUS

STATE OF M.P. Respondent(s)

(With appln(s) for exemption from filing O.T.,bail and office report ))

Date: 17/08/2006 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Malini Poduval,Adv.

For Respondent(s)

Ms. Vibha Datta Makhija,Adv.

UPON hearing counsel the Court made the following

O R D E R

It has been submitted at the Bar that the petitioner had served the copy on the

other side. It has been submitted by the learned counsel for the respondent that the

respondent is not intending to file any counter.

List the matter before the Hon'ble Court.

(B. Sudheendra Kumar)

Registrar

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